IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-394/ND/2018

In the matter of:

KLA Construction Technologies (P) Ltd.

....PETITIONER

Vs.

KG Reality (P) Ltd

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 16.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Sumit Batra, Advocate

Ms. Srishti Kapoor, Advocate

For the Respondent/Corporate Debtor:

For the Intervener :-

<u>ORDER</u>

Learned Counsel for the parties are present. Heard the matter.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 16.1.2018